NATIONAL COMPANY LAW TRIBUNAL **BENGALURU BENCH COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 18.01.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 71/15	TP 12/17	For comply the objections	433 (e) (f)	Jayaprakash Narayan Rao N.R. Vs. Metro Corpn. Infrastructure Ltd.

SL. NAME (IN CAPITAL) NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

1. K. MANJUNIATHA Pelstrouse RAO BHONSLE

(844183191

2. Abdul Ameen

Respondent

9845210316

ORDER

Petitioner is present in person. Proxy Counsel for Corporate Debtor is present. He requested time to file objections. Time extended as last chance to 13/02/2018 and no further adjournment will be given.

Member (T)

Member (J)